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12.02 hrs.

SECURITIES LAWS (AMENDMENT) BILL*,2004

Title: Introduction of the Securities Laws (Amendment) Bill, 2004 (Motion Adopted).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): On behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996.

MR. SPEAKER: The question:

"That leave be granted to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996."

The motion was adopted.

- SHRI S.S. PALANIMANICKAM: Sir, I introduce the Bill
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